

8

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

for order

C.P.No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Pvt.Ltd, -Versus- Brahmani River Pellets Ltd. & Ors	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anuj Singh
Urmilla Chakraborty
Ritoban Sarkar

Petitioner

Barkar
11/10/2017

Soumendra Ghose
Sachchida Bandopadhyay

For
Resp. 12

[Signature]
11/10/17.

~~MR. KAPIL KUMAR SR. ADV.~~
~~MR. KAPIL KUMAR SR. ADV.~~
MR. GAURAV KHAITAN, ADV
MR. NIRMALYA DASGUPTA, ADV
~~MR. DEBENDRA DAS, ADV.~~
~~MR. CHANDRA~~
MS. PRITHA BASU, ADV,
MS. SMITI TIWARI, ADV
MS. ARYAA CHATTERJEE,
ADV.

For
respondent
no. 14 & 15

[Signature]
11/10/17

Sachin Shukla } For respondent
Shreya Singh } nos 1, 3 and 4

Shreya
11/10/17.

P.T.O.

ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)